

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 46 OF 2018 &
IA NO. 233 OF 2018

Dated : 16th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Ltd.

.... **Appellant(s)**

Vs.

**Maharashtra Electricity Regulatory Commission &
Anr.**

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Rimali Batra for R-2

ORDER

Admit.

Issue notice to the Respondents returnable on 03.10.2018

Learned counsel appearing for both the parties submitted that pleadings are complete in the matter.

The submissions made by the Learned Counsel appearing for both the parties, at supra, are placed on record.

The interim order dated 26.2.2018 is extended until further orders.

List this matter for hearing on **03.10.2018**, as agreed by the Learned Counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member